

**Money lying unclaimed in post offices**

\*52. SHRI PRAMOD MAHAJAN:  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the total amount of money lying unclaimed in different post offices in the country, to date;

(b) what are the reasons therefor; and

(c) what steps Government propose

to take to disburse the said unclaimed amount to the rightful owners?

THE MINISTER OF COMMUNICATIONS (SHRI ARJUN SINGH): (a) Progressive totals of the amount of money lying unclaimed on account of Money Orders, Indian Postal Orders and Savings Bank/Saving Certificates in the different Post Offices in the country are not maintained. However, the amount of money which has lapsed to the Government because of no claim in the above three accounts during the year 83-84, 84-85 and 85-86 are as follows:—

Year	Money Orders	Indian Postal Orders	Savings Bank/ Saving Certificates.
1983-84	77,35,162.24	2,56,14,723.13	3,80,62,322.25
1984-85	4,47,57,687.99	4,076.56	20,34,32,682.00
1985-86	3,53,09,392.84	58, 29,817.30	27,31,02,935.23

Apart from the above major items which have lapsed to the Government, there are a number of deposits mainly of personal nature like GPF deposits which are lying unclaimed in the P.Os. The value of such unclaimed deposits does not exceed Rs. 20 lakhs.

(b) The reason for such amounts lapsing to the Government or lying unclaimed in the Post Offices is due to the fact that the rightful claimants have not come forward to claim their dues.

(c) The above amounts can be paid to the claimants after proper verification, if claimed by them.

**Pakistan arms supply to Punjab terrorists**

\*53. SHRI D. B. CHANDRE GOWDA:

SHRI HARVENDRA SINGH  
HANSPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express of 9th October, 1986 under the caption "Pak steps up arms supply to Punjab";

(b) if so, whether the terrorists have committed that Pakistan is supplying arms to Punjab; and

(c) if so, what steps Government propose to take in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Yes, Sir.

(b) During interrogation some of the arrested persons have disclosed that they had been supplied arms and ammunition and had also been imparted training in fire-arms and use of explosive devices by Pakistan.

(c) Constant vigil is maintained by BSF and other security agencies at borders. Screening and combing operations and further follow up action are being taken by the concerned